

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 17740 - JK (LD) of 2025
DATED: - 24 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government
Dated: 24.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 17740 - JK (LD) of 2025 dated 24.11.2025

S.No.	Particulars	Titled	OIC
1.	CRM(M) No. 1117/2025	Tanveer Choudhary V/s UT of J&K and Ors. (arising in FIR No. 23/2025 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
2.	CRM(M) No. 1118/2025	Anindo Banerji V/s UT of J&K (arising in FIR No. 23/2025 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
3.	Bail App. 305/2025	Sohan Lal Singh V/s UT of J&K. (arising in FIR No. 55/2025 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
4.	CRA No. 15/2025	Melo Devi V/s UT of J&K and Anr. (arising in FIR No. 85/2016 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
5.	CRM(M) No. 1128/2025	Major Singh V/s UT of J&K and Anr. (arising in FIR No. 45/2022 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
6.	CRM(M) No. 1209/2025	Sham Gupta and Ors. V/s UT of J&K and Ors. (arising in FIR No. 54/2007 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
7.	CRM(M) No. 1070/2025	Ravinder Kumar Gupta V/s UT of J&K and Anr. (arising in FIR No. 14/2025 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
8.	CRM(M) No. 1194/2025	Pranav Gandotra and Anr. V/s UT of J&K and Ors. (arising in FIR No. 113/2023 of P/S EOW, CBJ)	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
9.	CRM(M) No. 1080/2025	Sunil Koul Vs UT of J&K and Ors (arising out of case FIR No. 03/2025 of PS SCW CBJ).	Sh. Javaid Iqbal Tabassam -JKPS, DySPHqrs. SCW Crime Branch-Jammu.
10.	CRM(M) No. 1188/2025	Jewan Lal Vs UT of J&K and Ors (arising out of case FIR No. 01/2024 of PS SCW CBJ)	Sh. Javaid Iqbal Tabassam -JKPS, DySPHqrs. SCW Crime Branch-Jammu.
11.	CRM(M) No. 982/2025	Mustafa Tariq Vs Union of India and Ors. (arising out of FIR No. 16/2024 of PS SCW CBJ).	Sh. Javaid Iqbal Tabassam -JKPS, DySPHqrs. SCW Crime Branch-Jammu.
12.	FIR No. 363/2021 of P/S Samba	U/S 8/20/25/29 NDPS Act titled UT of J&K through P/S, Samba Vs Mukhtar Ahmed & Others.	Sh. Sumit Kumar Sharma, DySP, Hqrs Samba
13.	FIR No. 192/2024 u/s 8/21 NDPS	UT of J&K V/S Jamid Ahmad Sofi.	Sh. Faisal Rouf, SDPO P/S Handwara

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	Handwara,		
14.	FIR No. 34/2025 P/S Kangan,	U/S 137(2), 64/ 49/ 61(1), 336(2), 238 BNS 4 & 16/17 POCSO Act, 9,10 of Prevention of Child Marriage Act, titled UT V/s Mohd Sadiq Theekry and Ors,	Sh. Rajeeve Raina, DySP Kagan
15.	WPC No. 1382/2025	Showkat Ahmad Bhat Vs UT of J&K and Ors	Shri Mohd Nawaz Khandey JKPS DySP (Hqrs) Pulwama

